11. NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.320/9/HDB/2017
NAME OF THE COMPANY	KSK Mahanadi Power Co.Ltd.
NAME OF THE PETITIONER(S)	Tracks&Towers Infratech Pvt Ltd
NAME OF THE RESPONDENT(S)	KSK Mahanadi Power Co.Ltd.
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Counsel for Petitioner	9849866556	Y. Sarr
			V

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Sri Y. Suryanarayana, learned counsel for the Petitioner. At his request the case is posted to 16.01.2018.

MEMBER (T)

MEMBER (Judl)

Seshu